

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON :22.04.2016
Court No. : 6
Item No. : 16

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 10262 OF 2016

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 2

(Application for permission to bring on record additional record)

SRI AJEET SINGH & ORS.

...PETITIONER(s)

VERSUS

STATE OF U.P.

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgement and Order dated 16.12.2015 passed by the High Court of Judicature at Allahabad, in Writ-C No. 5586 of 2012.

It is submitted that leave in SLP (C) No. 32260 of 2010 referred to on Annexure P-12 was granted on 25.07.2012 and the same is registered as Civil Appeal No. 5593 of 2012 and is pending. (Copy of order dated 25.07.2012 is enclosed).

It is further submitted that Counsel for the Petitioner has on 19.04.2016 filed an application for permission to bring on record additional documents along with additional documents and the same is being circulated to the Hon'ble Court.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 21st day of April , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Shantanu Sagar, Advocate.

ASSISTANT REGISTRAR